

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017

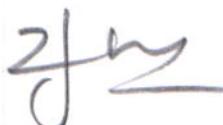
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: DBM Geotechnics & Constructions Ltd.
 V/s
 Dighi Port Limited

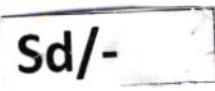
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sa. counsel Dinyar Madon ^{a/w} Zaccarias Joseph 1/6 Kharar &c for Creditor.		

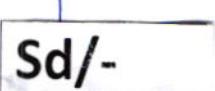
ORDER

CP No.1382/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017.


Sd/-

V. NALLASENAPATHY
 Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)